

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2091  
ANSWERED ON:16.03.2005  
NON-PAYMENT OF SALARIES TO CIWTC EMPLOYEES  
Murmu Shri Rupchand

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Central Inland Water Transport Corporation (CIWTC) has not been able to pay salaries to its staff;
- (b) if so, the reasons therefor; and
- (c) the reaction of the Government thereto?

**Answer**

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a) & (b) Yes, Sir. Central Inland Water Transport Corporation (CIWTC) has been making losses year after year and the situation has not improved even after the sanction of a liberal revival package in June, 2001. This package envisaged assistance to the tune of Rs.139.55 crore which was to be funded to the extent of Rs.76.55 crore through budgetary support and remaining through the sale proceeds of Rajabagan Dockyard (RBD) and other surplus assets of the Corporation. The RBD closure and disposal thereof together with other surplus assets has not yet materialized. As a result, CIWTC could not generate its own resources to meet the salaries/wages of its staff.

(c) Government has already sanctioned and released additional funds to the tune of Rs.12 crore as non-plan assistance to the CIWTC in February, 2005 for disbursing salary/wages.